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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF MINES (SHRI DINSHA PATEL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (4) of Section 3 of the Commissions of Inquiry Act, 1952:-

- (1) First Report of the Justice M. B. Shah Commission of Inquiry on illegal mining of iron and manganese ores (Volumes I, II, II/A, III, IV & V) in the State of Odisha-June, 2013.
- (2) Memorandum of Action taken on the above Report.

(Placed in Library, See No.LT 10659/15/14)

...(Interruptions)

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI): I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the North East Zone Culture Centre, Dimapur, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North East Zone Culture Centre, Dimapur, for the year 2012-2013.

(Placed in Library, See No.LT 10660/15/14)

- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi, for the year 2012-2013.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No.LT 10661/15/14)

- (4)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2012-2013.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2012-2013, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2012-2013.

(Placed in Library, See No.LT 10662/15/14)

- (5)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Akademi, New Delhi, for the year 2012-2013.

(Placed in Library, See No.LT 10663/15/14)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2012-2013.

(Placed in Library, See No.LT 10664/15/14)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2012-2013.

(Placed in Library, See No.LT 10665/15/14)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 2012-2013.

(Placed in Library, See No.LT 10666/15/14)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 10667/15/14)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Indian Standards, New Delhi, for the year 2012-2013.

(Placed in Library, See No.LT 10668/15/14)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential commodities Act, 1955:-

- (i) The Removal of (Licensing requirements, Stock limits and Movement Restrictions) on Specified Foodstuffs (Amendment) Order, 2013 published in Notification No. S.O. 2927(E) in Gazette of India dated 27th September, 2013.
- (ii) The Removal of (Licensing requirements, Stock limits and Movement Restrictions) on Specified Foodstuffs (Second Amendment) Order, 2013 published in Notification No. S.O. 3543(E) in Gazette of India dated 29th November, 2013.
- (iii) The Removal of (Licensing requirements, Stock limits and Movement Restrictions) on Specified Foodstuffs (Amendment) Order, 2014 published in Notification No. S.O. 77(E) in Gazette of India dated 10th January, 2014.

(Placed in Library, See No.LT 10669/15/14)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Warehousing Development and Regulatory Authority, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Warehousing Development and Regulatory Authority, New Delhi, for the year 2012-2013.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No.LT 10670/15/14)

...(Interruptions)

THE MINISTER OF MINES (SHRI DINSHA PATEL): On behalf of Shri Srikant Jena, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 10671/15/14)

- (3) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of

Pharmaceutical Education and Research, Kolkata, for the year 2011-2012, together with Audit Report thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No.LT 10672/15/14)

(5) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Karnataka Antibiotics and Pharmaceuticals Limited, Bangalore, for the year 2012-2013.
- (ii) Annual Report of the Karnataka Antibiotics and Pharmaceuticals Limited, Bangalore, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 10673/15/14)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table:-

- (1) A copy of the New Delhi Municipal Council (Drainage) Bye-Laws, 2012 (Hindi and English versions) published in Notification No. F. 4/3/2007/UD/MB/13393 in Delhi Gazette dated 23rd October, 2012 under Section 389 of the New Delhi Municipal Council Act, 1994, together with a corrigendum thereto published in Notification No. F. 4/3/2007/UD/MB/17550 dated 10th September, 2013.

(Placed in Library, See No.LT 10674/15/14)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 148 of the Delhi Police Act, 1978:-

- (i) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. 13/17/2002/HP-I/Estt./3445 to 3448 in Delhi Gazette dated 24th September, 2013.
- (ii) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. 13/3/2004/HP-I/Estt./3449 to 3452 in Delhi Gazette dated 24th September, 2013.
- (iii) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. 13/38/2009/HP-I/Estt./3522 to 3525 in Delhi Gazette dated 22nd October, 2013.

(Placed in Library, See No.LT 10675/15/14)

...(Interruptions)

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(एक) मई, 2007 से नवम्बर, 2009 तक की अवधि के लिए राष्ट्रीय अनुसूचित जाति आयोग, नई दिल्ली का चौथा वार्षिक प्रतिवेदन तथा चौथे प्रतिवेदन का दिसम्बर, 2009 से मई, 2010 तक का अनुपूरक प्रतिवेदन।

(दो) मई, 2007 से मई, 2010 तक की अवधि के लिए राष्ट्रीय अनुसूचित जाति आयोग, नई दिल्ली के चौथे वार्षिक प्रतिवेदन पर व्याख्यात्मक ज्ञापन।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10676/15/14)

(3) (एक) डॉ० अंबेडकर प्रतिष्ठान, नई दिल्ली के वर्ष 1992-1993 से वर्ष 2011-2012 तक के वार्षिक प्रतिवेदनों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) डॉ० अंबेडकर प्रतिष्ठान, नई दिल्ली के वर्ष 1992-1993 से वर्ष 2011-2012 तक के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10677/15/14)

(5) वर्ष 2012 के लिए अनुसूचित जाति और अनुसूचित जनजाति (अत्याचार निवारण) अधिनियम, 1989 की धारा 21(4) के अंतर्गत प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10678/15/14)

(7) हाथ से मैला उठाने वाले कर्मियों के नियोजन का प्रतिषेध और उनका पुनर्वास अधिनियम, 2013 की धारा 36 की उपधारा (3) के अंतर्गत हाथ से मैला उठाने वाले कर्मियों के नियोजन का प्रतिषेध और उनका पुनर्वास नियम, 2013 जो 12 दिसम्बर, 2013 की अधिसूचना संख्या सा.का.ि.न. 776 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10679/15/14)

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): On behalf of Shri Pratik Prakashbapu Patil, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund Organisation, Dhanbad, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coal Mines Provident Fund Organisation, Dhanbad, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 10680/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the National Human Rights Commission, New Delhi, for the year 2012-2013, together with Audit Report thereon.

(Placed in Library, See No.LT 10681/15/14)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 141 of the Border Security Force Act, 1968:-

- (i) The Border Security Force, Engineering (Civil) Combatant (Group 'B' posts) Recruitment Rules, 2013 published in Notification No. G.S.R. 642(E) in Gazette of India dated 19th September, 2013.
- (ii) The Border Security Force, Headquarters, Senior Gestentner Operator (Group 'C' post), Recruitment Rules, 2013 published in Notification No. G.S.R. 721(E) in Gazette of India dated 1st November, 2013.
- (iii) The Border Security Force Engineering Set up (Civil) Combatant (Group 'C' posts) Recruitment Rules, 2013 published in Notification No. G.S.R. 739(E) in Gazette of India dated 19th November, 2013.
- (iv) The Border Security Force, Air Wing Officers (Group 'A' Combatised posts) Recruitment Amendment Rules, 2013 published in Notification No. G.S.R. 643(E) in Gazette of India dated 19th September, 2013.

(Placed in Library, See No.LT 10682/15/14)

(3) A copy each of the following Notifications (Hindi and English versions) under Section 167 of the Assam Rifles Act, 2006:-

- (i) The Assam Rifles Warrant Officer (Radio Mechanic), Group 'C' Combatised posts, Recruitment Rules, 2012 published in Notification No. G.S.R. 208 in Gazette of India dated 18th August, 2012.
- (ii) The Assam Rifles Radio Mechanic, Group 'B' posts Recruitment Rules, 2013 published in Notification No. G.S.R. 152 in Gazette of India dated 15th June, 2013.
- (iii) The Assam Rifles, Pharmacist, Group 'C' Combatised post, Recruitment Rules, 2013 published in Notification No. G.S.R. 55 in Gazette of India dated 2nd March, 2013.
- (iv) The Assam Rifles Warrant Officer (General Duty) Group 'C' Combatised post Recruitment Rules, 2012 published in Notification No. G.S.R. 142 in Gazette of India dated 16th June, 2012.
- (v) The Assam Rifles Tradesman (Group 'C' Combatised posts) Recruitment Rules, 2013 published in Notification No. G.S.R. 142 in Gazette of India dated 1st June, 2013.
- (vi) The Assam Rifles (Para Medical Cadre) Group 'C' posts, Recruitment Rules, 2013 published in Notification No. G.S.R. 205 in Gazette of India dated 24th August, 2013.
- (vii) The Assam Rifles, Naib Subedar (General Duty), Group 'B' Combatised post Recruitment Rules, 2013 published in Notification No. G.S.R. 672(E) in Gazette of India dated 5th October, 2013.
- (viii) The Assam Rifles Warrant Officer (Personal Assistant) Recruitment Rules, 2013 published in Notification No. G.S.R. 78 in Gazette of India dated 6th April, 2013.
- (ix) The Assam Rifles Havildar (Clerk) Recruitment Rules, 2013 published in Notification No. G.S.R. 79 in Gazette of India dated 6th April, 2013.

(Placed in Library, See No.LT 10683/15/14)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Foundation for Communal Harmony, New Delhi, for the year 2012-2013.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No.LT 10683A/15/14)

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 22 of the Central Industrial Security Force Act, 1968:-

- (i) The Central Industrial Security Force, Security Wing, Sub-Inspector (Executive) Recruitment Rules, 2013 published in Notification No. G.S.R.783(E) in Gazette of India dated 18th December, 2013.
- (ii) The Central Industrial Security Force, Security Wing, Assistant Sub-Inspector (Executive) Recruitment Rules, 2013 published in Notification No. G.S.R.788(E) in Gazette of India dated 24th December, 2013.

(Placed in Library, See No.LT 10684/15/14)

(7) A copy of the Indo-Tibetan Border Police Force, General Duty Cadre (Group 'B' and 'C' Posts), Recruitment (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 712(E) in Gazette of India dated 30th October, 2013 under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992.

(Placed in Library, See No.LT 10685/15/14)

...(Interruptions)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) (एक) नेशनल इंस्टीट्यूट ऑफ फूड टेक्नोलॉजी इन्टरन्योरशिप एण्ड मैनेजमेंट, सोनीपत के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल इंस्टीट्यूट ऑफ फूड टेक्नोलॉजी इन्टरन्योरशिप एण्ड मैनेजमेंट, सोनीपत के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10686/15/14)

- (3) (एक) नेशनल मीट एण्ड पोल्ट्री प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल मीट एण्ड पोल्ट्री प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10687/15/14)

(4) (एक) इंडियन इंस्टीट्यूट ऑफ क्रोप प्रोसेसिंग टेक्नॉलॉजी, तंजावुर के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) इंडियन इंस्टीट्यूट ऑफ क्रोप प्रोसेसिंग टेक्नॉलॉजी, तंजावुर के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10688/15/14)

(6) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) वेस्टबंगाल लाइवस्टॉक डेवलपमेंट कोर्पोरेशन लिमिटेड, कोलकाता के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) वेस्टबंगाल लाइवस्टॉक डेवलपमेंट कोर्पोरेशन लिमिटेड, कोलकाता का वर्ष 2012-2013 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(Placed in Library, See No.LT 10689/15/14)

(7) (एक) वेटेरीनरी काउंसिल ऑफ इंडिया, नई दिल्ली के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) वेटेरीनरी काउंसिल ऑफ इंडिया, नई दिल्ली के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10690/15/14)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदया, मैं अपने साथी श्री तारीक अनवर की तरफ से निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(1) (एक) नेशनल काउंसिल फॉर कोपरेटिव ट्रेडिंग, नई दिल्ली के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल काउंसिल फॉर कोपरेटिव ट्रेडिंग, नई दिल्ली के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल काउंसिल फॉर कोपरेटिव ट्रेडिंग, नई दिल्ली के वर्ष 2012-2013 के कार्यकरण की

सरकार द्वारा समीक्षा की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10691/15/14)

(3) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) कर्नाटक केश्यु डेवलपमेंट कॉर्पोरेशन लिमिटेड, मंगलोर के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) कर्नाटक केश्यु डेवलपमेंट कॉर्पोरेशन लिमिटेड, मंगलोर का वर्ष 2012-2013 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(Placed in Library, See No.LT 10692/15/14)

(4) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) नेशनल सीड्स कोर्पोरेशन लिमिटेड, नई दिल्ली के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) नेशनल सीड्स कोर्पोरेशन लिमिटेड, नई दिल्ली का वर्ष 2012-2013 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(Placed in Library, See No.LT 10693/15/14)

- (5) (एक) नेशनल लेबर कोर्पोरिटेब्ल्स फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) नेशनल लेबर कोर्पोरिटेब्ल्स फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली का वर्ष 2012-2013 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10694/15/14)

(7) कीटनाशी अधिनियम, 1968 की धारा 9 की उपधारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) का.आ. 3554(अ) जो 2 दिसम्बर, 2013 के भारत के राजपत्र में प्रकाशित हुए थे तथा जो वलोरिप्रीफोस 50 प्रतिशत अ साइपरमेथीन 5 प्रतिशत ईसी फोर्मुलेशन के लिए कीटनाशी अधिनियम, 1968 की धारा 9(4) के अंतर्गत प्रदान किए गए सभी रजिस्ट्रीकरण प्रमाणपत्रों के प्रत्यावर्तन के बारे में हैं।
- (दो) का.आ. 2934(अ) जो 27 सितम्बर, 2013 के भारत के राजपत्र में प्रकाशित हुए थे तथा जो वलोरिप्रीफोस 50 प्रतिशत अ साइपरमेथीन 5 प्रतिशत ईसी फोर्मुलेशन के लिए मैसर्स घार्दा केमिकल्स लिमिटेड के रजिस्ट्रीकरण प्रमाणपत्र के प्रत्यावर्तन के बारे में हैं।

(Placed in Library, See No.LT 10695/15/14)

(8) (एक) नेशनल इंस्टीट्यूट ऑफ एग्रीकल्चरल एक्सटेंशन मैनेजमेंट, हैदराबाद के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल इंस्टीट्यूट ऑफ एग्रीकल्चरल एक्सटेंशन मैनेजमेंट, हैदराबाद के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल इंस्टीट्यूट ऑफ एग्रीकल्चरल एक्सटेंशन मैनेजमेंट, हैदराबाद के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(9) उपर्युक्त (8) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT 10696/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 2012-2013.
- (ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 10697/15/14)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Office of the Chief Commissioner for Persons with Disabilities, New Delhi, for the year 2007-2008.
- (ii) A copy of the Explanatory Memorandum (Hindi and English versions) on the Annual Report of the Office of the Chief Commissioner for Persons with Disabilities, New Delhi, for the year 2007-2008.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No.LT 10698/15/14)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Rehabilitation Council of India, New Delhi, for the year 2012-2013.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rehabilitation Council of India, New Delhi, for the year 2012-2013.

(Placed in Library, See No.LT 10699/15/14)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (1) Report of the Comptroller and Auditor General of India-Union Government (Railways) (No. 25 of 2013)-Compliance Audit Report (Volume II), for the year ended March, 2013.
(Placed in Library, See No.LT 10700/15/14)

- (2) Report of the Comptroller and Auditor General of India-Union Government (No. 27 of 2013)-Performance Audit of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), Ministry of Power.
(Placed in Library, See No.LT 10701/15/14)

...(Interruptions)
